

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.61534/2016**

Sh. Shiv Kumar

Decree Holder

Versus

Ms. Shakuntla Devi

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.214/2018**

Sh. Jaswant Singh

Decree Holder

Versus

Sh. Sanjay Aggarwal

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.224/2019**

BSES Rajdhani Power Ltd.

Decree Holder

Versus

Ms. Sarita Devi

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.336/2019**

Sh. Gurneet Singh @ Debby

Decree Holder

Versus

Sh. Dharmendra Tiwari

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.658/2019**

Sh. Brij Mohan Khanna

Decree Holder

Versus

Ms. Sunita Chawla

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- Sh. Dikshant Khanna, counsel for DH.

None for JD.

Ld. Counsel for DH states that JD has been continuously withdrawing the amount from his account and prays for urgent listing of the matter in October, 2020.

At request, put up for further proceedings on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.659/2019**

Ms. Chetna Khanna

Decree Holder

Versus

Ms. Sunita Chawla

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- Sh. Dikshant Khanna, counsel for DH.

None for JD.

Ld. Counsel for DH states that JD has been continuously withdrawing the amount from his account and prays for urgent listing of the matter in October, 2020.

At request, put up for further proceedings on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.691/2019**

Sh. Satish Kumar Mishra

Decree Holder

Versus

Sh. Anil Kumar

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- Sh. Himanshu Pathak, counsel for DH.

None for JD.

Ld. Counsel states that appeal against the decree under execution is pending and is listed for 15/10/2020.

Accordingly, put up for further proceedings on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal

C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.722/2019**

Home Credit India Finance Pvt. Ltd.

Decree Holder

Versus

Sh. Rupinder Singh Bindra

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020



**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.800/2019**

Sh. Maha Singh Yadav (Now Deceased)

Decree Holder

Versus

Sh. Shakil Ahmed

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- Sh. O.P. Gupta, counsel for DH.

None for JD.

In the absence of other counsel, matter could not be heard.  
Accordingly, matter is being adjourned.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis  
Hazari Court, Delhi for uploading the same on the official website of  
District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.211/2020**

Punjab National Bank

Decree Holder

Versus

Sh. Manmohan Singh Gill

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.338/2020**

Ms. Gurnam Kaur

Decree Holder

Versus

Sh. Paramjeet Singh

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.376/2020**

Shriram City Union Finance Ltd.

Decree Holder

Versus

Sh. Amrit Pal Singh

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.377/2020**

Shriram City Union Finance Ltd.

Decree Holder

Versus

Sh. Surjeet Kumar

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.379/2020**

Shriram City Union Finance Ltd.

Decree Holder

Versus

Sh. Anil Kumar Sharma

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.381/2020**

Shriram City Union Finance Ltd.

Decree Holder

Versus

Ms. Kusum Karwal

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.384/2020**

Shriram City Union Finance Ltd.

Decree Holder

Versus

Sh. Santosh

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020



**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**EX. NO.868/2017**

Sh. P.N. Arya (Deceased)

Decree Holder

Versus

Sh. Rajnish Sharma

Judgment Debtor

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.612567/2016**

Sh. Suresh Kumar

Plaintiff

Versus

Sh. Surender Singh

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None for plaintiff.

Ms. Ritu Rastogi, counsel for all the defendants except  
defendant no.2 & 4.

Matter was listed for arguments on the application filed by  
the plaintiff seeking substitution of the deceased plaintiff.

In the absence of plaintiff, the arguments could not be heard.

Put up for further proceedings on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis  
Hazari Court, Delhi for uploading the same on the official website of  
District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.606938/2016**

Sh. Naresh Kumar

Plaintiff

Versus

Delhi Development Authority

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 23/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.        /2020**

Sh. Laxman

Plaintiff

Versus

Sh. Shobraj & Others

Defendants

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- Sh. Sudhir Mendiratta, counsel for plaintiff.

Typed copy of the GPA and alleged settlement have been filed electronically by the plaintiff today.

Plaintiff has failed to file an application for amendment of the plaint as directed in the last order dt.31/07/2020.

Counsel for plaintiff submits that defendants are having an intention to dispossess the plaintiff from the suit property i.e. property bearing No.T-634/18, Ground Floor, Baljeet Nagar, Near Chachi Mandir, Delhi – 110008

Let an affidavit be filed by the plaintiff disclosing the E-mail address and Whatsapp Mobile number of the defendants.

After filing of the affidavit let summons of the suit and notice of interim application U/O XXXIX R.1 & 2 CPC be issued upon the defendants through Whatsapp, E-mail and through Speed Post, Courier, etc.

Let an affidavit of service be filed at least three days in advance of the next date of hearing by the plaintiff.

Let the complete original paper book be filed in physical form in court within three days from today.

Put up for report/further proceedings on 31/08/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.11/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.523/2020**

Sh. Raj Kumar

Plaintiff

Versus

Ms. Komal & Another

Defendants

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:11/08/2020

Present:- Sh. Mahadev Harikant, counsel for plaintiff.

None for defendants.

Matter was listed for arguments on the maintainability. No arguments could be advanced on behalf of defendants. Last opportunity is given to the defendants to advance arguments on the next date of hearing failing which proper order shall be passed on the issue of maintainability.

Put up for further proceedings on 31/08/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.11/08/2020